

**MANIPUR JUDICIAL ACADEMY**  
HIGH COURT OF MANIPUR COMPLEX  
MANTRIPUKHRI, IMPHAL EAST, MANIPUR – 795002

**ORDER**

Imphal, the 1<sup>st</sup> December, 2022

No. MJA/E – 01/2015/1612 : In exercise of the power conferred under Rule 22(2) of the High Court of Manipur (Manipur Judicial Academy) Rules, 2022, the Director, Manipur Judicial Academy is pleased to appoint the following persons temporarily in the post indicated against their names against the post of LDA created vide order/letter No.4/159/2016-Judl/L(MJA) dated 11.02.2021 of the Secretariat: Law and Legislative Department, Government of Manipur and the same post being extended vide order/letter No. 4/159/2016-Judl/L(MJA) dated 28.03.2022

Sl. No	Name	Name of Post	Pay Scales
1	Manoharmayum Nancy Devi	LDA	Level – 4 of Pay Matrix (21700 – 69100) of Manipur Service (Revised Pay) Rule, 2019
2	H. Surendrajit Singh	LDA	Level – 4 of Pay Matrix (21700 – 69100) of Manipur Service (Revised Pay) Rule, 2019

The expenditure is debitable from relevant Head of Account of the Manipur Judicial Academy, Imphal under Demand No. 26 Administration of Justice.

They shall be on probation for a period of 1 (one) year from the date of joining.

By order etc.,



(KH . NOBIN SINGH)

DIRECTOR

MANIPUR JUDICIAL ACADEMY

Imphal, the 1<sup>st</sup> December, 2022

No. MJA/E – 01/2015/1613-28

Copy to:

1. The Registrar General, High Court of Manipur.
2. The Principal Accountant General (A&E), Manipur.
3. The Commissioner (Law), Government of Manipur.
4. The Registrar (Judl), High Court of Maniur.
5. The Commissioner Vigilance, Government of Manipur.
6. The Registrar (Admn./PM&P), High Court of Manipur.
7. Deputy Registrar (Accounts/Planning), High Court of Manipur.
8. The Treasury Officer, Imphal West.
9. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
10. The Private Secretary to Hon'ble Justice M.V. Muralidaran, Judge, High Court of Manipur.
11. The System Analyst, High Court of Manipur – for uploading the same in the High Court's official website.
12. Person(s) concerned.
13. The Service Book.
14. The Order Book/Guard File/Concerned File.



(KH. NOBIN SINGH)

DIRECTOR

MANIPUR JUDICIAL ACADEMY